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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 7.6.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/62/TB/2017  
NAME OF THE PETITIONER(S) : VIJAYA R VAKHARIA  
NAME OF THE RESPONDENT(S) : RAYALE CORPORATION PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
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Adv. Mohan Pulickal } For Petitioners  
Adv. Narayanan P. Pillai }



ORDER

Counsels for both the parties are present and prayed for adjournment to make further submissions. At request, matter is adjourned. Put up on 19.06.2018 at 02.30 P.M.

<sup>-sel-</sup>  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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